

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 230 OF 2017

Dated: 26th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

KSK Mahanadi Power Co. Ltd.

...Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnan
Mr. R. K. Sharma for R-1

Ms. Prerna Singh for R-3

ORDER

Heard Ms. Swapna Seshadri, learned counsel for the Appellant and Ms. Prerna Singh, learned counsel for Respondent No. 3. Arguments are concluded.

Judgment is reserved.

**(S. D. Dubey)
Technical Member**
tpd/kt

**(Justice Manjula Chellur)
Chairperson**